

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.241**

**TO BE ANSWERED ON THE 1<sup>ST</sup> DECEMBER, 2015/AGRAHAYANA 10,1937 (SAKA)**

**UPGRADATION OF CUSTOM STATION**

**241. SHRI SUNIL KUMAR SINGH:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government had decided to upgrade Changrabandha customs station at Indo-Bangladesh Border to a modern Integrated Check Post (ICP);**

**(b) if so, the present status thereof;**

**(c) the reasons for delay in implementation of the decision; and**

**(d) the steps taken by the Government for setting up a modern ICP in the said location in view of likely increase in workload on account of the recent Bangladesh, India, Bhutan and Nepal transit treaty?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a): The Government has decided to upgrade 13 Land Customs Stations (LCS), including Changrabandha customs station at Indo-Bangladesh Border, into modern Integrated Check Posts (ICPs) in two phases i.e. 7 LCS in Phase-I and 6 LCS in Phase-II by Land Ports Authority of India (LPAI).**

**(b) to (d): Changrabandha customs station is earmarked for development into an ICP in Phase-II after completion of Phase-I ICPs. Construction work for ICPs of Phase-I is under progress. Meanwhile, LPAI has initiated advance action for identification and acquiring of land for the ICPs to be developed under Phase-II For ICP Changrabandha, land has been identified.**

\*\*\*\*\*